

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO. 1139
TO BE ANSWERED ON FRIDAY, THE 8TH DECEMBER, 2023

SPECIAL FAST TRACK COURTS

1139. DR. PRITAM GOPINATHRAO MUNDE:
SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to extend the special fast track courts which seek to deliver swift justice in sexual offence cases;
- (b) if so, the facts thereof along with the time by which the final decision is likely to be taken in this regard;
- (c) the number of fast track special courts (FTSCs) working in all 31 States and Union Territories at present, State and UT-wise;
- (d) whether many States have failed or face difficulties to operationalise all the FTSCs; and
- (e) if so, the reasons therefor, State/UT-wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

- (a)** : Yes, Sir.
- (b)** : The Union Cabinet in its meeting held on 28.11.2023 has approved the proposal of the Department for extending the Fast Track Special Courts (FTSC) Scheme for further 3 years from FY 2023-24 to FY 2025-26 with an outlay of ₹1952.23 cr.
- (c) to (e):** As per the data submitted by various High Courts, upto October, 2023, 758 FTSCs including 412 exclusive POCSO (e-POCSO) Courts are functional in 30

States/UTs across the country which have disposed of more than 2,00,000 cases. Puducherry made a special request to be included in the Scheme and has since operationalized one exclusive POCSO Court in May, 2023. Andaman & Nicobar Islands has only recently consented to make operational one FTSC. Arunachal Pradesh has not opted to join the Scheme citing low number of rape and POCSO cases. The State/UT-wise list of Fast Track Special Courts (FTSCs) is given at **Annexure**.

Annexure as referred to in Reply to the Lok Sabha Unstarred Qn. No. 1139
for 8th December 2023

STATE/UT-WISE DETAILS OF FAST TRACK SPECIAL COURT AS ON 31.10.2023

Sl. No.	State/UT	Functional FTSCs
1	Chhattisgarh	15
2	Gujarat	35
3	Mizoram	3
4	Nagaland	1
5	Jharkhand	22
6	Madhya Pradesh	67
7	Manipur	2
8	Haryana	16
9	Chandigarh	1
10	Rajasthan	45
11	Tamil Nadu	14
12	Tripura	3
13	Uttar Pradesh	218
14	Uttarakhand	4
15	Delhi	16
16	Meghalaya	5
17	J&K	4
18	Punjab	12
19	Himachal Pradesh	6
20	Karnataka	31
21	Telangana	36
22	Puducherry*	1
23	Andhra Pradesh	16
24	Assam	17
25	Bihar	46
26	Goa	1
27	Kerala	54
28	Maharashtra	20
29	Odisha	44
30	West Bengal	3
31	A&N**	0
32	Arunachal Pradesh***	0
	TOTAL	758

*Puducherry specially requested to join the Scheme and has since operationalized one exclusive POCSO Court in May 2023.

** A&N Islands has only recently consented to make operational one FTSC.

*** Arunachal Pradesh has not opted to join the Scheme citing low number of rape and POCSO cases.

